

Poor living condition of retired paramilitary personnel

2152. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken note of the poor living condition of retired paramilitary personnel;

(b) whether Government plans to increase the pension for them and extend One Rank One Pension benefit to them too;

(c) if so, the details thereof alongwith target; and

(d) if not, the reasons therefor and how Government plans to provide better living standard to retired paramilitary personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) "Living conditions" is a relative term. However, the Government has been taking appropriate steps as follows:

- (i) Under the Prime Minister Scholarship Scheme, amount @ ₹ 2250/- pm for girls and ₹ 2000/- pm for boys is being released to the wards of serving/retired CAPFs and AR personnel. Number of Prime Minister Scholarship has been increased from 910 to 2000 additional scholarship per annum from this academic year 2015-16.
- (ii) There are 07 MBBS and 02 BDS seats reserved for the wards of serving/retired CAPFs and AR personnel form the Central Pool Quota.
- (iii) A Central Police Canteen has been introduced on 18.09.2006 to provide consumer goods of wide range and variety at desirable locations at cheaper rates.
- (iv) A Welfare and Rehabilitation Board has been established on 17.05.2007 for the welfare and rehabilitation of CAPF and AR personnel and their families including disabled personnel.

Retired Central Armed Police Force (CAPFs) and Assam Rifles (AR) personnel are governed under CCS (Pension) Rules, 1972 and their pension is revised periodically based on the recommendations of the Central Pay Commission (CPC). Further, no proposal is under consideration to extend One Rank One Pension (OROP).

Progress on Naga Accord

2153. SHRI JESUDASU SEELAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what progress has been made on Naga Accord since the announcement of signing of an accord on 3rd August, 2015;

- (b) why have the details of the accord not been made public yet;
- (c) how does the accord address the main demand of NSCN-IM for integration of all Naga-inhabited areas in North-East India including Manipur, Arunachal Pradesh and Assam;
- (d) what special privileges, over and above those guaranteed by Article 371-A of the Constitution of India, will this accord promise to the Nagas; and
- (e) when will the final accord be signed between Government and Naga groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) The Government of India signed a Framework Agreement with the NSCN on Naga issue on August, 3, 2015, which lays down broad principles within which the final agreement would be worked out. Consultations with all the stakeholders including State Governments involved will be held before reaching the final agreement.

Deploying additional border guards of BSF

2154. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the proposals from the Border Security Force (BSF) on matter of deploying additional border guards along the international borders is pending with the Ministry for long; and
- (b) if so, the details thereof and the response of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No, Sir. No such proposal of BSF is pending in this Ministry for long. However, recently BSF has deployed 18 additional companies on International Border in Punjab.

Projects undertaken by NDMA

2155. SHRI AAYANUR MANJUNATHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the major projects undertaken by the National Disaster Management Authority (NDMA) during last three years for disaster mitigation in the country;
- (b) the State and project-wise details of funds allocated, released and utilized for these projects during each of the last three years and the current year;
- (c) whether cases of alleged irregularities in the implementation of the projects or abandoning projects mid-way have been reported; and